

**Government of India  
Ministry of Youth Affairs & Sports  
Department of Sports**

**LOK SABHA  
UNSTARRED QUESTION NO. †3412  
TO BE ANSWERED ON 21.03.2023**

**Central Schemes for Sports and Education**

**†3412. SHRI CHIRAG KUMAR PASWAN:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

**(a) whether the Union Government is implementing any central scheme for the allround development of the talented and hardworking youth of Bihar in the field of sports and education so as to prepare them participate in National and International level games;**

**(b) whether any provision or project has been prepared by the Union Government to address the problems faced by the youth in choosing a career and to maintain their health;**

**(c) whether the Union Government has prepared any comprehensive plans to provide basic computer knowledge to all the youth of Bihar;**

**(d) if so, whether any proposal has been forwarded by the State Government in this regard; and**

**(e) if so, the details thereof?**

**ANSWER  
THE MINISTER OF YOUTH AFFAIRS AND SPORTS  
[SHRI ANURAG SINGH THAKUR]**

**(a) to (e): 'Sports' being a State subject, the responsibility to promote and develop sports in the country so as to enable the all-round development of youth in the field of sports and education and prepare them for national/international level games, rests primarily with the respective State/Union Territory Governments. However, the Union Government supplements their efforts in this regard through its following schemes:**

- (i) Khelo India Scheme;**
- (ii) Scheme of Assistance to National Sports Federations;**
- (iii) Special Awards to Winners in International sports events and their Coaches;**
- (iv) National Sports Awards,**
- (v) Pension to Meritorious Sports Persons;**
- (vi) Pandit Deendayal Upadhyay National Welfare Fund for Sportspersons;**
- (vii) National Sports Development Fund; and**
- (viii) Running sports training centres through Sports Authority of India(SAI).**

**All these schemes cater to the entire country, including the State of Bihar. Details of these schemes are available in the public domain on the websites of this Ministry and the Sports Authority of India ([www.yas.nic.in/sports](http://www.yas.nic.in/sports); [www.sportsauthorityofindia.nic.in](http://www.sportsauthorityofindia.nic.in)).**

**Further, one of the components of the Khelo India Scheme of this Ministry - "Fit India Movement", is specifically dedicated towards promotion of physical fitness among all categories of citizens in the country, including in the State of Bihar. The primary objective of this Movement is to inculcate the habit of physical fitness as an integral part of the daily life for all age-groups in the country - the youth are the biggest target group for this programme of the Ministry.**

**It may also be mentioned that "Education" comes under the Concurrent List of the Constitution. With the majority of schools falling under**

**respective State Examination Boards, the school curriculum is largely determined by the State Governments. However, as per the National Education Policy (NEP)-2020, sports-integration is a cross-curricular pedagogical approach that utilizes physical activities including indigenous sports, in pedagogical practices to help in developing skills such as collaboration, self-initiative, self-direction, self-discipline, teamwork, responsibility, citizenship, etc. NEP-2020 provides for sports-integrated learning to be undertaken in the classroom transactions to help students adopt fitness as a lifelong attitude and to achieve the related life skills along with the levels of fitness as envisaged under the Fit India Movement. Integration of sports with education serves to foster holistic development by promoting physical and psychological well-being while also enhancing cognitive abilities.**

**\*\*\*\*\***